

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2914

ANSWERED ON:11.12.2012

LOSSES TO DMS

Choudhary Shri Harish;Jaiswal Shri Gorakh Prasad ;Singh Shri Ratan

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Delhi Milk Scheme (DMS) has become a loss incurring entity due to the corrupt practices of DMS officers;
- (b) if so, the reaction of the Government thereto;
- (c) the details of profit/loss incurred by the DMS during each of the last three years and the current year; and
- (d) the steps taken by the Union Government so far for making the DMS a profitable entity including identifying the corrupt officers and taking action against them.

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES. (DR.CHARAN DAS MAHANT)

(a)&(b):No Madam.

(c) The losses incurred by DMS during each year of the last three years and the current year of the last three years and the current year is as under:-

Year Loss (in Rs.crore)

2009-10	38.08
2010-11	32.10
2011-12	24.24
2012-13	#

Figures are not available as the accounts will be finalized after closing of financial year 2012-13.

(d) For improving the profitability of DMS the Government has taken the following Steps:-

- (i) Government is adopting professional approach in different area of Operation such as marketing, transportation and plant operations for increasing overall Efficiency.
- (ii) To reduce the expenditure, packing of milk in Central Dairy is being completed in two shifts against three shifts.
- (iii) Modernization of the obsolete plant, machinery and equipment is being undertaken to reduce the cost.
- (iv) DMS has made substantial saving on account of power, fuel & water consumption.

As regards identifying the corrupt officers and taking action against, it is not applicable in view of (a)&(b) above.